

which the work on the entire scheme is likely to be started ?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :** (a) Construction of market, cinema, hotel and other similar activities is part of development of large area for group housing. Delhi Development Authority has already prepared plans of group housing and the scheme is being implemented.

(b) The work of execution will be started after the plans are approved by Delhi Urban Art Commission.

*[English]*

**Construction work done by CPWD in Calcutta and Delhi**

2033. **SHRI BASUDEB ACHARIA :** Will the Minister of URBAN DEVELOPMENT be pleased to state total value of each type of construction work done by the C.P.W.D. in Calcutta and Delhi during the period 1982-83 to 1985-86 (upto September 1985) ?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :** The information is being collected and will be laid on the Table of the Lok Sabha.

**Applications for loans/grants from sugar factories**

2034. **SHRI BALASAHEB VIKHE PATIL :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) how many applications for loans/Grants were received from sugar factories for loan for modernisation/rehabilitation loan for sugarcane development and grants for research, during 1983, 1984 and 1985 till date, separately;

(b) how many applications have since been disposed of with names of the factories and the amounts sanctioned to them; and

(c) the time by which the backlog will be cleared ?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) :** (a) The details of applications received for assistance from Sugar Development Fund are as follows :

Year	Modernisa- tion/Re- habilitation	Sugarcane Develop- ment	Grants-in- aid for Research
1983	7	3	2
1984	14	36	1
1985	2	52	1

(b) & (c) Loans for modernisation/rehabilitation of sugar undertakings are admissible to such of the sugar undertakings as are approved by the specified financial institutions under the Sugar Development Fund Rules. Out of a total of 23 applications received during the last 3 years, applications from 21 sugar undertakings had not been approved by the financial institutions. These were, therefore returned to the respective sugar undertakings. Two applications have been recommended by the Standing Committee for financial assistance which are under process.

Central Government has received a total number of 91 applications for assistance for purpose of sugarcane development. Out of these, 15 applications were found incomplete and returned to the respective sugar undertakings for re-submission.

The applications received for grants-in-aid were found ineligible by the Development Council for Sugar Industry.

The disbursement of the loans from Sugar Development Fund has been delayed for want of finalisation of agreements with the State Governments/sugar undertakings for purposes of Sugarcane Development and between the financial institutions and sugar undertakings on the one hand and